

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 484 & 485 of 2016
in DFR No. 2344 of 2016**

Dated : 20th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

**M/s Ultratech Cement Ltd. ...Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for Mr. Saurav Agrawal

Counsel for the Respondent(s) : Ms. Anushree Bardhan a/w
Ms. G. Maheshwari
Mr. L.P. Jaiswal for R-2

ORDER

IA No. 484 & 485 of 2016

(Appls. for condonation of delay in filing & refiling the appeal)

Issue notice. Ms. Anushree Bardhan takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 25.10.2016. Dasti, in addition, is permitted.

List the matter on **25.10.2016.**

(I.J.Kapoor)
Technical Member
ts/kt

(Justice Ranjana P. Desai)
Chairperson